

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-3327(ND)2019

CORAM:

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.01.2020.**

**NAME OF THE COMPANY: Ganesham Trexim Pvt. Ltd. V/s. M/s. Parasvnath
Limited**

UNDER SECTION 7 of IBC Code,2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present:

Ms. Shruti Arora, Mr. Siddharth Sharma, Advocates for
the Petitioner

Mr. Rajesh P., Mr. Karan Rajpurohit, Ms. Ananya
Kuthiala, Advocates for the Respondent

ORDER

Ld. counsel for the Corporate Debtor wishes to file his reply in this case.
To come up for arguments on 24th January, 2020 without prejudice to their filing
their reply. Ld. counsel for the Corporate Debtor submits that she shall also be
exploring possibilities of settlement.

To come up on 3rd February, 2020.



**(L.N. Gupta)
Member (T)**



**(Ina Malhotra)
Member (J)**